

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.08.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & anr V Bijoy Prabakaran Pulipara (PVS Memorial Hospital P, RP Ltd)	Prashanth Mohan PCA	
2.	Comp App (AT) (CH) (Ins) No. 161/2021	Ajeesh Kumar S & 8 Ors V Kerala Industrial Infrastructure Development Corporation & 3 Ors	Eshwar S PCS	
3.	Comp App (AT) (CH) (Ins) No. 163/2021	CFM Asset Reconstruction P Ltd V Unison Hotels P Ltd & anr	Gridhar & Sai	
4.	Comp App (AT) (CH) (Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr	Edward James	Rubaina S. Khatoun Caveator - R1
5.	Comp App (AT) (CH) (Ins) No. 167/2021	Drip Capital Inc V Concord Creations (India) P Ltd	Dharma Prabas	
6.	Comp App (AT) (CH) No. 28/2021	Hotel City Plaza P Ltd & Anr V Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai	Dr. K.S. Ravichandran	
7.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi	S. Satish

For admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 19/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	
9.	Comp App (AT) (CH) No. 20/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	
10.	Comp. App. (AT)(CH) (Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam
11.	Comp App (AT) (CH) (Ins) No 97/2021	Manmohan Singh Jain Vs State Bank of India & anr	Aalok Jagga R Swarnavel R Ramkumar	Vipin Warriar R1 S. Sathyanarayanan R2
12.	Comp. App (AT) (CH) (Ins) No.146/2021	ICICI Bank Limited V OPTO Circuits India Limited & 2 ors	Sivakumar & Suresh	

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (Ins) 1097/2020 TR Comp App (AT) (Ins) No. 1116/2020	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahandi Power Company Ltd through its Resolution Professional Mr. Sumit Binani Sumit Binani RP of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Neha Shivhare
14.	Comp App (AT) No. 124/2020 TR	Meenachil Hotels & (P)Ltd & Anr V Abraham Reji & 14 Ors	Vinay Mathew Joseph	Hema Srinivasan Swabhi – R1&R2. Anil D Nair – R9

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0443**
CELL : 9868947517

2.Asst.Registrar - **PH No. : 044-2888 0500**
CELL : 9444687246

By the order of Hon'ble Member (J)**(Chennai Bench)**